

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00747/2018

Wednesday, this the 3rd day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Reejith.K., S/o.Narayanan.K.,
Junior Engineer, (NQM Mobile Services),
Office of the Sub Divisional Engineer (NQM Mobile Services),
BSNL, Telephone Bhavan, Kannur – 670 001.
Permanent Address : Kadan House, Koyyode P.O.,
Kannur District – 670 621.
2. Unni.K.G., S/o.Gopi.K.N.,
Junior Engineer, Office of the Sub Divisional Engineer
(Trans. Maint), BSNL, Perumbavoor.
Residing at Kavalackal House,
Vengola P.O., Arackappady – 683 556.
3. Dhanya P Babu, W/o.Aneesh.K.T.,
Junior Engineer, Office of the Sub Divisional Engineer,
(WLL and Wimax), BSNL, Gandhi Nagar, Kottayam.
Residing at Puthanjalil House, Punnathura West P.O.,
Ettumanoor, Kottayam – 686 631.
4. Mohammed Nejab.M.A., S/o.Abdul Salam,
Junior Engineer, Office of the JTO,
BSNL, Peruvanthanam.
Residing at Madappally Orickonal House,
Chirakkadavu P.O., Kottayam – 686 520.
5. Jayesh Augustine, S/o.M.C.Augustine,
Junior Engineer (Transmission),
BSNL, Kasargod, BSNL Bhavan, Kasaragod.
Residing at Mulangattil, Kanjangad,
Kasaragod – 671 315.Applicants

(By Advocate – Mr.T.C.Govindaswamy)

v e r s u s

.2.

1. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Ltd.,
Corporate Office, Room No.223,
2nd Floor, Eastern Court Building,
Janpath, New Delhi – 110 001.
2. The Chief General Manager Telecom,
Bharat Sanchar Nigam Limited,
Kerala Circle, PMG Junction,
Thiruvananthapuram – 695 033.Respondents

(By Advocate Mr.George Kuruvilla)

This application having been heard on 3rd April 2019, the Tribunal on the same delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents produced a copy of the order dated 26.3.2019 issued by the office of the CGMT, BSNL, Trivandrum which shows that nine candidates including the applicants have been declared successful in LICE for promotion to Junior Telecom Officer (T)-VY 2015-16.

2. In view of the above, the O.A is closed. No costs.

(Dated this the 3rd day of April 2019)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

asp

List of Annexures in O.A.No.180/00747/2018

1. **Annexure A-1** – True copy of the Junior Telecom Officer (Telecom) Recruitment Rules, 2014 published on behalf of the 1st respondent.
2. **Annexure A-2** – True copy of the Letter bearing No.ES/98-13/RTI/CO/2017-18/IV/27 dated 30.6.2017 issued from the office of the 2nd respondent.
3. **Annexure A-3** – True copy of the letter bearing No.12-4/2016-Rectt. dated 3.4.2017 along with the extract of the results of the Kereala Circle issued from the office of the 1st respondent.
4. **Annexure A-4** – True copy of the list prepared by the applicants and their colleagues.
5. **Annexure A-5** – True copy of the Order bearing No.Rectt/30-4/JTOLICE (V.&.2015-16)/2016/63 dated 23.5.2017 issued from the office of the 2nd respondent.
6. **Annexure A-6** – True copy of the Order bearing No.Rectt./30-4/JTOLICE (V.Y.2015-16)/2016/66 dated 23.6.2017 issued from the office of the 2nd respondent.
7. **Annexure A-7** – True copy of the letter bearing No.Rectt/30-4/JTOLICE (V.Y.2015-16)/2016/77 dated 11.8.2017, issued from the office of the 2nd respondent.
8. **Annexure A-8** – True copy of the interim order in O.A.No.180/00677/2017 dated 14 August 2017 rendered by this Hon'ble Tribunal.
9. **Annexure A-9** – True copy of the list bearing No.Rectt/30-4/JTOLICE/(V.Y.2015-16)/2016/101 dated 21.2.2018 issued from the office of the 2nd respondent.
10. **Annexure A-10** – True copy of the list bearing No.Rectt/30-4/JTOLICE/(V.Y.2015-16)/2016/109 dated 11.6.2018 issued from the office of the 2nd respondent.
11. **Annexure A-11** – True copy of the Online Request Form Details bearing No.BSNKL/R/2018/50063.
12. **Annexure A-12** – True copy of the letter bearing No.ES/98-13/RTI/CO/2018-19/1/20 dated 18.5.2018 issued from the office of the 2nd respondent.

13. Annexure A-13 – True copy of the representation dated 12.7.2018 submitted by the 2nd applicant.

14. Annexure A-14 – True copy of the representation dated 10.7.2018 submitted by the 4th applicant.

15. Annexure A-15 – True copy of the order bearing No.ES/22-2/2017-18/Pt/25 dated 28.8.2018 issued from the office of the 2nd respondent.

16. Annexure A-16 – True copy of the common order in O.A.No.180/00072/2014 dated 22 March 2016 rendered by this Hon'ble Tribunal.

17. Annexure A-17 – True copy of the order bearing No.HR-II/JAR Part-II/Genl/2010-13/130 dated 30.6.2016 issued from the office of the 2nd respondent.

18. Annexure R-2(a) – True copy of the interim order of this Hon'ble Tribunal dated 27.9.2017 in O.A.No.742/2017.

19. Annexure R-2(b) – True copy of the judgment of the Hon'ble High Court dated 18.12.2017 in OP (CAT) 353/2017.
